

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4473  
ANSWERED ON:04.08.2009  
FUNDS TO MAHARASHTRA UNDER MODERNISATION OF POLICE FORCE  
Naik Dr. Sanjeev Ganesh;Sule Supriya

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Maharashtra Government has submitted a revised proposal for assistance and grants for modernisation of police force;
- (b) if so, whether the Union Government had directed the State Government to revise the same and send a fresh proposal;
- (c) if so, the details thereof; and
- (d) the time by which a final decision in this regard is likely to be taken?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Under the Scheme for Modernization of State Police Forces annual action plans for 2009-10 were invited from State Governments by 7th January, 2009. The annual action plan of Maharashtra for 2009-10 for Rs. 676.48 crore was received in the Ministry of Home Affairs on 20th May, 2009. Since the proposal was not in accordance with the guidelines issued to the State Government and the tentative amount for which action plan was invited, the State Government was requested to revise their proposal. The revised proposal for Rs. 178.26 crore received from the State Government of Maharashtra on 15.06.2009 was considered in the meeting of the High Powered Committee in the Ministry held on 16.06.2009 and was approved in principle. However, based on the observations of the High Powered Committee, the State Government of Maharashtra was advised to revised the proposal and send to Ministry. The revised plan is still awaited from the State Government of Maharashtra.